

[Translation]

Telephones in Villages

1734. SHRI LALIT ORAON :
SHRI RAMSAGAR :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of villages in Gumla, Lohardaga, Ranchi and Plamau district of Bihar and Barabanki district of Uttar Pradesh where the telephone facility is available;

(b) the number of villages in which this facility is not available, district-wise;

(c) the time by which the facility is likely to be provided in these villages;

(d) whether the target fixed to provide telephones in villages has been achieved;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b). The details of number of villages with and without public telephone facility upto 31.3.1996, are given below :

S. District No.	Number of villages with public telephone facility	Number of villages without public telephone facility
BIHAR		
1. Gumla	96	1680
2. Lohardaga	102	1421
3. Ranchi	298	268
4. Plamau	254	2188
UTTAR PRADESH		
5. Barabanki	429	1621

(c) Such facility is likely to be provided to these villages progressively.

(d) to (f). A target of covering all the villages of the country by 1997 has been fixed in the National Telecom Policy. Upto 31.3.1996, this facility has been provided to 216632 villages. The remaining villages are being covered progressively.

Payment of Air Travel Tax by Private Airlines

1735. SHRI SUSHIL CHANDRA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of the private airlines which have not paid air travel tax and other charges payable to various departments of the Governments;

(b) the amount outstanding against each of the private airlines;

(c) whether some new private airlines have submitted applications for operating air services; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The amount of Inland Travel Tax Payable to Government and outstanding as on 12.7.96 against each private airlines is at Statement I.

The amount of dues outstanding against each of the private airlines payable to Airports Authority of India (AAI) as on 31.1.96 on account of landing, parking and other charges is at Statement II.

(c) and (d). 7 Scheduled and 19 Air Taxi Operators are at present operating in the private sector. In addition, No Objection Certificates have been issued to 30 new applicants to commence services.

STATEMENT I

Name of the Carrier	Outstanding amount of Inland Air Travel Tax as on 12.7.96 (Includes interest and penalty) (Rupees in lakhs)
1. M/s Raj. Aviation (P) Ltd	61.76
2. M/s City Link Airways	78.62
3. M/s Air Asiatic Ltd	75.78
4. M/s Continental Aviation (P) Ltd	74.86
5. M/s Goa Airways Aviation	3.30
6. M/s Jagson Airlines	17.30
7. M/s Span Aviation, Pune	13.22
8. M/s VIF Airways Ltd., Hyderabad	23.56
9. M/s U.P. Airways Ltd.	100.71
10. M/s NEPC Airlines	77.48
11. M/s Modiluft	304.41
12. M/s East West Airlines	341.32
13. M/s Skyline NEPC	363.68
14. M/s Archana Airways	5.57

STATEMENT II

Details of Amount Outstanding from Private Airlines Payable to Airports Authority of India as on 31.01.1996

S. No.	Name of the Party	Amount due (Rs. in lakhs)
1	2	3
1.	Aerial Services	0.47
2.	Archana Airways	15.43